

(c) the names of other countries which participated in the meeting;

(d) the decision taken at the meeting; and

(e) the names of the countries which tried to get Pakistan included in the conference and the reaction of the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (EI Yes, Sir.

(b) A list of the Indian delegation is attached.

(c) Afghanistan, Algeria, Botswana, Burundi, Cameroon, Central African Republic, Ceylon, People's Republic of the Congo, Democratic Republic of the Congo, Cuba, Cyprus, Equatorial Guinea, Ethiopia, Ghana, Guinea, Guyana, Indonesia, Iraq, Jamaica, Jordan, Kenya, Kuwait, Laos, Lebanon, Lesotho, Liberia, Libya, Malawi, Malaysia, Mali, Mauritania, Mauritius, Morocco, Nepal, Rwanda, Senegal, Sierra Leone, Singapore, Somalia, People's Republic of South Yemen, Sudan, Switzerland, Syria, Tunisia, Uganda, United Arab Republic, United Republic of Tanzania, Yemen Arab Republic, Yugoslavia and Zambia. In addition, Argentina, Bolivia, Brazil, Chile, Colombia, Peru, Trinidad and Tobago and Venezuela were represented by observers.

(d) First, the Third Conference of the Heads of States or Government of non-aligned States should be held in Lusaka, the capital of Zambia, before the 25th Anniversary Session of the U. N. General Assembly.

Secondly, the invitations to the conference should be issued on the basis of the present criteria of non-alignment laid down in 1961 and 1964.

Thirdly, the agenda items for the Summit should be prepared under four main headings: Peace, freedom, Development and Cooperation. A draft agenda was prepared.

(e) The Representative of Jordan proposed Pakistan's participation. No other country spoke in favour of inviting Pakistan, Yugoslavia and Burundi objected to the proposal. Jordan's proposal was ruled out of order by the Chair on the ground that only those States could be invited which adhered to the present criteria of

non-alignment. The Foreign Minister of India agreed with this ruling of the Chair and added that India would be happy to sponsor Pakistan's candidature if it gave up its membership of military pacts.

Indian Delegation to the Dar-es-Salam Preparatory non-aligned Conference

1. Shri Dinesh Singh, Minister of External Affairs—Leader.
2. Shri T. N. Kaul, Foreign Secretary—Deputy Leader.
3. Shri V. C. Vijaya Raghava, High Commissioner of India, in Tanzania.
4. Dr. K. Krishna Rao, Addl. Secretary, Ministry of External Affairs.
5. Shri K. R. P. Singh, Joint Secretary, Ministry of External Affairs.
6. Shri Narendra Singh, Joint Secretary, Ministry of External Affairs.
7. Shri C. R. Gharekhan, Deputy Secretary, Ministry of External Affairs.
8. Shri K. K. Puri, First Secretary, High Commission of India, Tanzania.
9. Shri S. V. Purushottam, Special Assistant to Minister of External Affairs.
10. Shri F. Kapadia, Third Secretary, High Commission of India, Tanzania.

BURMESE CLAIM ON PORT OF INDIA IN MANIPUR

166. SHRI N. G. GORAY :
DR. (MRS.) MANGLADEVI
TALWAR :

SHRI M. V. BHADRAM :

SHRI BALACHANDRA MENON :

SHRI NIRANJAN VARMA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Burmese Government have claimed a part of India inside the Manipur State; and

(b) if so, what is the Government of India's reaction in this matter.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Joint demarcation work in the Manipur sector has been completed according to schedule leaving over for further discussion the question of the exact location of 7 boundary pillar positions, minor differences of opinion at the technical level are not unusual in the course of joint demarcation work and reconciled through mutual discussions.

(b) This matter has so far only been the subject of technical correspondence between the Surveyor Generals of the two countries. It has been agreed to refer the matter for discussion in the Joint Boundary Commission which is scheduled to meet in Rangoon next month.

EXPORT OF ALUMINIUM

167. DR. (MRS.¹) MANGLADEVI TALWAR : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that Government propose to ban the export of aluminium; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOUHARY RAM SEWAK) : (a) and (b) The export policy is under consideration.

भूतपूर्व सैनिकों को मुफ्त रेलवे पास

168. श्री सुरज प्रसाद : क्या रक्षा मंत्री 26 फरवरी, 1970 को राज्य सभा में अतारांकित प्रश्न संख्या 295 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भूतपूर्व सैनिकों द्वारा अखिल भारतीय भूतपूर्व सैनिक सम्मेलन की वार्षिक बैठक में भाग लेने के लिये मुफ्त रेलवे पास दिये जाने हेतु की गई प्रार्थना रेलवे बोर्ड के विचाराधीन पड़ी है ;

(ख) यदि हां तो क्या इस सम्बन्ध में कोई निर्णय लिया गया है और उसका व्यौरा क्या है; और

(ग) यदि नहीं, तो इसमें विलम्ब के क्या सकारण हैं ?

t[FREE RAILWAY PASSES TO EX-SERVICEMEN

168. SHRI SURAJ PRASAD : Will the Minister of DEFENCE be pleased to refer to the reply to Unstarred Question No. 295 given in the Rajya Sabha on the 26th February, 1970, and state :

(a) whether it is a fact that a request made by the ex-servicemen for grant of free railway passes for participating in the annual meeting of the All India Ex-servicemen Conference has been under consideration of the Railway Board;

(b) if so, whether any decision has since been taken in this regard; and what are the details thereof; and

(c) if not, what are the reasons for the delay?

रक्षा मंत्री (सरदार स्वर्ण सिंह) : (क) से (ग) रेलवे बोर्ड ने बताया है कि रेलवे के खर्च पर भूतपूर्व सैनिकों को रेल के निःशुल्क पास देने को तैयार नहीं है ।

[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) to (c) The Railway Board has indicated that they are not prepared to grant free railway passes to the ex-servicemen at the cost of the Railways.]

169. [Transferred to the 13/A May, igyo]

INVITATION TO CHINESE ENVOY AT PRESIDENT'S DINNER

170. SHRI LOKANATH MISRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a Chinese Envoy was invited to the dinner given by President of India recently;

(b) if so, whether the Government of India have noted any adverse reaction in the country over the invitation extended to the Chinese Envoy in the face of China continuing to be in illegal possession of our territory; and

(c) if so, the reaction of the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) and (c) Do not arise. t[]

English translation.